

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF CONTEMPT PETITION (DIVISION BENCH) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	CP/6/2013 IN PILWP/8/2012	ADV. NIGEL DA COSTA FRIAS	THE GREEN GOA FOUNDATION, A PUBLIC TRUST, THROUGH ITS CHAIRMAN, RAISON ALMEIDA	ELVIS FIGUEREIDO, THE SECRETARY VILLAGE PANCHAYAT OF CHINCHINIM	ADV. NITIN SARDESSAI	
2	CP/15/2015 IN PILWP/5/2015		PETER LOBO.	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 7 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R. NO.1, 3, 4, 5 & 8 ADV. PANKAJ P. PAI VERNEKAR FOR R.NO.6 ADV. PRAVIN N. FALDESSAI FOR R.NO.1,3,4,5 & 8	

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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